

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:124
ANSWERED ON:05.08.2013
PLYING OF QUADRICYCLE
Sugavanam Shri E.G.;Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has given its approval for plying of a new category of four-wheelerâ€™the `Quadricycle` for commercial use in the country;
- (b) if so, the details thereof and the time by which it is likely to be introduced;
- (c) whether the Central Motor Vehicle Rules, 1989 are likely to be amended in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) to (d) A draft notification proposing to amend Central Motor Vehicles Rules, 1989 (CMVRs), for inclusion of 'Quadricycle' as a category of vehicle and rules thereof is under process.